

the driving licences seized by Traffic Police will not be sent to Transport Department and the Traffic Police will upload details of offenders on the online software. After completion of suspension period, MLOs will send list of Driving Licences, which should be returned back to the DL holders and the Traffic Police will return the seized Driving Licences at their end.

Status of construction of BOPs

525. DR. R. LAKSHMANAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the status of the proposed construction of 422 Border Out Posts (BOPs) along the Indo-Pakistan Border (IPB) and Indo-Bangladesh Border (IBB);

(b) whether Government will be able to complete the construction of 422 BOPs along the IPB and IBB by July, 2018;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (d) The Government has sanctioned 422 composite BOPs along Indo-Pakistan Border and Indo-Bangladesh Border to be completed by July, 2018. 209 BOPs have been completed and rest are at various stages of construction.

Meeting of Inter-State Council

526. SHRI SUKHENDU SEKHAR RAY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in the 11th meeting of the Inter-State Council (ISC) held on 16th July, 2016, it was agreed that the Punchhi Commission Report on Centre-State relations would be considered first in the Standing Committee of the ISC and then placed before the ISC for finalizing the recommendations;

(b) if so, whether the said report was placed before the Standing Committee of ISC;

(c) if so, whether the Standing Committee has considered the said report;

(d) if so, the result thereof; and

(e) if the answer to part (b) is no, the reasons therefor?